

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) (a) and (b). In terms of the scheme for Joint Consultative Machinery for Central Government employees, as also the policy of labour relations being followed on the Railways, only recognised organizations are permitted to have dialogue with the Government on staff matters, and therefore, the question of having any dialogue with the unrecognised Karmachari Sangh does not arise.

(c) and (d). In accordance with Government's policy, staff grievances received from any source get due consideration and action, as considered necessary, on merits, is taken. The letters received from the Karmachari Sangh are also attended to within the frame work of this policy.

Than-Chatila M. G. Line

2800. SHRI DIGVIJAY SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) is it true that the Than-Chatila meter gauge railway has stopped functioning;

(b) whether there are any other meter gauge connections which has stopped functioning; and

(c) if Chatila is the only sector then why this discrimination?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Than-Chatila M.G. branch line is not functioning.

(b) Yes.

(c) Does not arise.

Re. Assam Appropriation (Vote on Account) Ord., 1981

12 hrs. :

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, on a point of order.

MR. SPEAKER : What is your point of order ?

SHRI JYOTIRMOY BOSU : I want to make a submission. Cement distribution is in the hands of the Central Government.

MR. SPEAKER : What has it to do with the Calling Attention ?

SHRI JYOTIRMOY BOSU : I want to make a submission. I will take two minutes. I want to make an observation. Then I will sit down. Cement is a controlled item.

MR. SPEAKER : That is not an item before me in this House.

SHRI JYOTIRMOY BOSU : I have given notice of an adjournment motion.

MR. SPEAKER : I did not allow it.

SHRI JYOTIRMOY BOSU : I am not referring to Antulay business. I am referring to some serious business.....

MR. SPEAKER : No name; not allowed.

SHRI JYOTIRMOY BOSU : There is a blatant violation of the Cement Control Act.....

MR. SPEAKER : We have already discussed it.

SHRI JYOTIRMOY BOSU : ...and there is a blatant violation of the

Molasses Act. The sugarcane growers are statutorily entitled to it but there is a cut of Rs. 2.50 per tonne...

MR. SPEAKER : Not allowed.

SHRI JYOTIRMOY BOSU : You try to understand it.

MR. SPEAKER : I understand it; you also try to understand it.

SHRI JYOTIRMOY BOSU : You want someone to go to courts of law ?

MR. SPEAKER : Courts are there to go.

SHRI JYOTIRMOY BOSU : You are encouraging litigation. Kindly try to understand it.

MR. SPEAKER : In my life I have tried to reconcile opposing points.

SHRI JOYTIRMOY BOSU : There is the Prevention of Corruption Act. There are Acts which regulate the distribution of cement.

MR. SPEAKER : It is not before the House. I am not allowing it.

SHRI JYOTIRMOY BOSU : I have given an adjournment motion.

MR. SPEAKER : Not allowed.

SHRI JYOTIRMOY BOSU : It is a very serious matter.

श्री मनोराम बागड़ी (हिसार) : अध्यक्ष महोदय, मैं आपका ध्यान दिलाना चाहता हूँ कि जब हम संसद में काम करते हैं, तब टेलीफोन खराब रहता है। आपका टेलीफोन भी आज खराब था। आप हमको बताइये कि बर्गर टेलीफोन के हम किस तरीके से काम कर सकते हैं।

अध्यक्ष महोदय : यह डिसकशन हुआ है यहां। We have discussed that problem.

श्री मनोराम बागड़ी : आपका टेलीफोन भी खराब था।

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, आपका टेलीफोन भी खराब था।

अध्यक्ष महोदय : मैं कब इन्कार कर रहा हूँ ? मैं असत्य कैसे बोल सकता हूँ। मुझे मालूम है। आपने मेरे साथ हमदर्दी दिखाई, उसके लिए धन्यवाद।

श्री राम विलास पासवान : मैं एक जानकारी चाहता था। टेलीफोन के खराब होने के कारण मेम्बरज के प्रिविलेज का हनन हुआ है। इस पर आपका क्या रुलिंग है ?

अध्यक्ष महोदय : मैं इसको देखूंगा। मैं मंत्री महोदय से कहूंगा।

श्री मनोराम बागड़ी : मैं चाहता हूँ कि आप मंत्री को कहिए कि कम से कम जब लोक सभा चल रही हो, तो वह मेम्बरान के टेलीफोनों को ठीक रखने की व्यवस्था करें।

अध्यक्ष महोदय : बाद में भी मेम्बरों का ध्यान रखना चाहिए।

श्री राम विलास पासवान : सिर्फ टेलीफोन ही खराब नहीं है, उसका बिल भी बहुत ज्यादा आता है। मेरे यहां एस० टी० डी० नहीं है, लेकिन इसके बावजूद 4,000 रुपये का बिल भेजा गया है। हम लोग इस बारे में लिखते हैं, लेकिन कोई सुनने वाला नहीं है।

अध्यक्ष महोदय : मैंने आपकी बात समझ ली है। आप मुझे लिख कर दीजिए। हम उनको लिखेंगे (व्यवधान)

MR. SPEAKER : We have discussed this problem last time. You give it to me. I will write to them.

श्री आर० एन० राकेश (चैल) : अध्यक्ष महोदय, पिछले 14 अप्रैल को अम्बेडकर स्टेडियम में डा० अम्बेडकर की प्रतिमा तोड़ी गई। श्री मनीराम बागडी भी थे

MR. SPEAKER : Not allowed.(Interruptions)

अध्यक्ष महोदय : आप एश्योरेस कमेटी को लिख कर दीजिए। आप ने एश्योरेस कमेटी बनाई हुई है, उस को आप दीजिए। (व्यवधान)

अध्यक्ष महोदय : एश्योरेस कमेटी को दीजिए न..... (व्यवधान)

MR. SPEAKER : Nothing is allowed.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, उत्तर प्रदेश, बिहार और

MR. SPEAKER : Where is your point of order ?

श्री रामावतार शास्त्री : मैं बता रहा हूँ, आप सुन तो लीजिए।

अध्यक्ष महोदय : किस बात पर सुनूँ ?

श्री रामावतार शास्त्री : मैं सुखाड़ के बारे में कहना चाहता हूँ..... (व्यवधान)..... एक सेंटेंस तो सुनना चाहिए..... (व्यवधान) उत्तर प्रदेश, बिहार और राजस्थान आदि जगहों में बड़े जोर से सूखे की स्थिति विकसित हो रही है.....

अध्यक्ष महोदय : उसके लिए आपको नोटिस देनी चाहिए।

श्री रामावतार शास्त्री : नोटिस दिया है।

अध्यक्ष महोदय : हम ने उस पर डिस्कशन किया है, हाफ ऐन अवर डिस्कशन हुआ है।

श्री रामावतार शास्त्री : उस पर नहीं हुआ है।

MR. SPEAKER : I have allowed it.

श्री रामावतार शास्त्री : यह बड़ा अहम सवाल है, सूखे के सवाल पर किसी न किसी रूप में बहस होनी चाहिए।

SHRI RATAN SINH RAJDA (Bombay South) : Sir, you should protect the interests of the Hon. Members. Not only the telephones are not working but exaggerated bills are being sent. I have received a bill for Rs. 3000 for the year 1977.

MR. SPEAKER : That is what I have told. We should look into it.

SHRI RATANSINH RAJDA : Sir, in 1977 they have deducted from my bill. But now they are demanding from 1977. Mr. Stephen must be called here. (Interruptions). It is something terrible.

MR. SPEAKER : You give it to me in writing. We will look into it.

SHRI HARIKESH BHADUR (Gorakhpur) : Sir, I would like to draw your attention to a matter which is directly related to the Central Government because the Central Government agency is involved in that. There was a mass

rape of women by the Central forces in Shivpuri district of Madhya Pradesh.

MR. SPEAKER : No, not allowed. I have not allowed it.
(Interruptions)

MR. SPEAKER : This is a question of State Government.

SHRI HARIKESH BHADUR : No, Sir. The Central Government forces are involved. BSF is involved. It is a serious matter.

DR. SUBRAMANIAM SWAMY (Bombay North-East) : Sir, I am raising this under Rule 197(2). I am aware of the extreme distress of the farmers of Tanjavur who are producing onions and the decision of the NAFED not to buy onions from them....

MR. SPEAKER : Have you given any motion?

DR. SUBRAMANIAM SWAMY: Yes, I have.

MR. SPEAKER : I will consider it.

DR. SUBRAMANIAM SWAMY: And also about the Indian diplomat who has been refused accreditation in the United States. We should discuss that also.

MR. SPEAKER : It is all right. I will consider it.

SHRI K. P. UNNIKRISSNAN ; (Badagara) : I am on a point of order under Rules 379 and 380. I find from the record of proceedings of yesterday that you have removed, you have thought it fit in your wisdom to remove sentences wholesale from the record of proceedings. (Interruptions). Please listen to me, and then you can....

MR. SPEAKER : You just point out to me in writing. I will look into it.

SHRI K. P. UNNIKRISSNAN : What I want to point out is that it is very important for the House to consider. This power which you have under Rule 380 has only been used in respect of certain words which are unparliamentary or unjustified according to you and according to the precedents. That alone can be expunged and not wholesale, every sentence that I spoke.

MR. SPEAKER : You let me know, I will look into it.

SHRI K. P. UNNIKRISSNAN : You will be violating Rule 379....

MR. SPEAKER : You just let me know.

SHRI K. P. UNNIKRISSNAN : I have to. Only words are removed under this rule. You cannot have new rules in this House.
(Interruptions)

MR. SPEAKER : Nothing is expunged except unparliamentary words. I must clarify once for all...
(Interruptions).

MR. SPEAKER : I must explain once for all in the House that whatever are unparliamentary words or what is said without the permission of the Chair will not go on record.
(Interruptions).

SHRI JYOTIRMOY BOSU : This should apply to them also.

MR. SPEAKER : It is irrespective of this side or that side. It is irrespective of any. For me it is whole House. That is what I am trying to do and I have not gone expunge any word except when it is unparliamentary or derogatory.

SHRI K. P. UNNIKRIISHNAN : Only those words. Sentences must remain...

MR. SPEAKER : Yes, those words.

SHRI K. P. UNNIKRIISHNAN : to make the record intelligible.

MR. SPEAKER : What I am trying to explain is if anything has gone wrong some where I will look into it.

SHRI SOMNATH CHATTERJEE (Jadavpur) : We have given adjournment motion and also Call Attention notices on very important matter.

MR. SPEAKER : No Call Attention. Let it come to me. I will look into it.

Mr. Somnath, you are a Chairman. You know how we have to decide Call Attention. You come to me and explain it to me. You are welcome any time.

श्री राजेश कुमार सिंह (फिरोजाबाद) : अध्यक्ष महोदय, यह जो अखबार में खबर आई है "इंडो यू. एस. रो ओवर डिप्लोमैटिक पोस्टिंग"—इस पर मैंने कार्य स्थगन प्रस्ताव दिया है....

MR. SPEAKER : I have disallowed that. Not allowed.

We will discuss in Foreign Affairs.

(Interruptions)

SHRI K.A. RAJAN (Trichur) I have given notice of Adjournment Motion.

MR. SPEAKER : No Adjournment Motion.

SHRI GEORGE FERNANDES (Muzaffarpur) : Drought situation

in the country is alarming. You said that this has been discussed.

MR. SPEAKER : We will do it again.

SHRI GEORGE FERNANDES : My submission is the situation all over the country is getting completely....

MR. SPEAKER : I am also interested in discussion on drought. I am with the House. If we find time....

SHRI GEORGE FERNANDES : We will have to find time. Not at 4 O' Clock in the evening when the House is almost empty and discussion is going on.

MR. SPEAKER : The Members should be responsible to be present here.

SHRI GEORGE FERNANDES : I may submit that the drought situation is now assuming alarming proportion. We have the worst famine now. Therefore, you must fix adequate time so that there is seriousness in this question.

श्री रशीद मसूद (सहारनपुर) : स्पीकर साहब, अभी जो टेलीफोन की बात कही गई....

अध्यक्ष महोदय : अब और क्या चाहते हैं आप ?

श्री रशीद मसूद : मैंने 30 जुलाई को एक खत स्टीफन साहब को लिखा था। यह बहुत सीरियस बात है, आप मुझे सुन लीजिए....

अध्यक्ष महोदय : आप लिखकर दीजिए।